CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

...

ORIGINAL APPLICATION NO.060/00901/2019 Chandigarh, this the 30th day of August, 2019

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

...

Ashu Kumar, PIS No. 123201, Aged 49 years, S/o late Sh. Ridhi Parshad, P.A. (Retired) O/o Director Intelligence Bureau, New Delhi, R/o House No. 93-A, Street No. 9, Guru Nanak Nagar, Patiala.

....Applicant

(Present: Mr. Sandeep Siwatch, Advocate)

Versus

- Union of India through the Secretary to Government of India,
 Ministry of Home Affairs, North Block, Central Secretariat, New Delhi –
 110001.
- 2. Union of India through the Secretary to Govt. of India, Ministry of Health and Family Welfare, EHS Section, Nirman Bhawan, New Delhi.
- 3. Additional Director, CGHS, 4th Floor, Kendriya Sadan, Sector 9-A, Chandigarh.
- 4. Director, Intelligence Bureau, Ministry of Home Affairs, Government of India, North Block, Central Secretariat, New Delhi 110001.

प्रमित्र जाग

Respondents

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

- 1. Learned counsel prays that the applicant be allowed to withdraw this O.A., with liberty to file a fresh one, with better particulars.
- 2. Ordered accordingly.

(SANJEEV KAUSHIK) MEMBER (J) Dated: 30.08.2019

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